

**ORISSA HIGH COURT****FILING REPORT AS ON :25/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0008333/2023	BASANTA MAHANTA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /106 /2023 () //
2	BLAPL/0008334/2023	LIPU NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAMBHA (KHALLIKOTE) /339 /2023 () //
3	BLAPL/0008335/2023	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /339 /2023 () //
4	BLAPL/0008336/2023	KANHU CHARAN NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PATKURA /281 /2023 () //
5	BLAPL/0008337/2023	ANTARYAMI BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /77 /2023 () //
6	BLAPL/0008338/2023	GOURAV KUMAR SINGH VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA SADAR /20 /2023 () //
7	BLAPL/0008339/2023	MANU PRASAD VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA SADAR /20 /2023 () //
8	BLAPL/0008340/2023	SILU SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAHAK VS	BADAGADA /101 /2018 () //
9	BLAPL/0008341/2023	LULU @ BALARAM BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	NAYAPALLI P.S. /123 /2023 () //
10	BLAPL/0008342/2023	PHAGUN BAGHAR @ PAGHU BAHAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
11	BLAPL/0008343/2023	ABHI BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /123 /2023 () //

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12	BLAPL/0008344/2023	KHUNTI @ ALOK NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	KIAKATA /5 /2022 () //
13	BLAPL/0008345/2023	PURNA CHANDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	DASPALLA /72 /2023 () //
14	BLAPL/0008346/2023	DAKTAR MAJHI VS STATE OF ODISHA	DEBABRATA DASH VS	HARICHANDANPUR /78 /2023 () //
15	BLAPL/0008347/2023	TUNA BEHERA @ DHANESWAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	GOLANTHARA (BERHAMPUR) /107 /2023 () //
16	BLAPL/0008348/2023	ASHOK KUMAR ROUT @ ASHOK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
17	BLAPL/0008349/2023	SUSHANTA KUMAR MAJHI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /91 /2023 () //
18	BLAPL/0008350/2023	ROHIT SINGH THAKUR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
19	BLAPL/0008351/2023	BHAGIRATHI DEEP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /40 /2023 () //
20	BLAPL/0008352/2023	LANDU @ GANESH KUMAR KHANDAI VS STATE OF ODISHA	PRATIK NAYAK VS	BOLAGARH P.S. /129 /2023 () //
21	BLAPL/0008353/2023	PRASANT DWIVEDI VS STATE OF ODISHA	DEBASIS SARANGI VS	S.P.(CID-CRL),CUTTACK /4 /2021 () //
22	BLAPL/0008354/2023	DHANA @ BRAMHANANDA KHANDAI VS STATE OF ODISHA	PRATIK NAYAK VS	BOLAGARH P.S. /129 /2023 () //
23	BLAPL/0008355/2023	PITAMBAR PARIDA	DEBASIS SARANGI	AIRPORT /172 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008356/2023	RINKU @ MD. TABREJ	BISWORANJAN SWAIN	PLANTSITE /355 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008357/2023	PITAMBAR MEHER @ BABLU	JNYANANANDA PANDA	NARLA /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008358/2023	JAYAKRUSHNA PRADHAN	NARASINGH BARAD	ITAMATI /31 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008359/2023	PRADEEP KUMAR BALIARSINGH	SRIKANTA PANDA	NAYAPALLI P.S. /124 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008360/2023	SUSHANTA @ BENUDHAR BEHERA	SRIKANTA PANDA	MAHILA P.S.(BBSR) /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008361/2023	ABHIMANYU PATIKA @ JOSHEP	MANAS RANJAN KHATUA	GUDARI /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008362/2023	K. BALAKRUSHNA PATRA	BIJAY KUMAR BEHERA	RANPUR /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008363/2023	PUSPALATA RAUTARAY	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /11 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
32	BLAPL/0008364/2023	DWARIKA GUPTA	PANCHANAN PANIGRAHI	BHUBAN /210 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008365/2023	DWARIKA GUPTA	PANCHANAN PANIGRAHI	BHUBAN /101 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008366/2023	DWARIKA GUPTA	PANCHANAN PANIGRAHI	BHUBAN /68 /2023
		VS	VS	()

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35	BLAPL/0008367/2023	STATE OF ODISHA GANGADHAR MEHER VS	ABHILASH MISHRA VS	// TARBHA /173 /2022 ()
36	BLAPL/0008368/2023	STATE OF ODISHA GOPAL CHANDRA BEHERA VS	SUSANTA KUMAR BARAL VS	// CUTTACK SADAR /555 /2020 ()
37	BLAPL/0008369/2023	STATE OF ODISHA GUDU NAYAK @CHIKU NAYAK @ GOODNESS NAYAK	ARIKANTA PANDA VS	// SAHID NAGAR P.S. /289 /2022 ()
38	BLAPL/0008370/2023	STATE OF ODISHA ASHOK KUMAR ROUT @ ASHOK KUMAR RAUT VS	SUSHANTA HARICHANDAN VS	// PHIRINGIA /92 /2023 ()
39	BLAPL/0008371/2023	STATE OF ODISHA MILAN MISHRA VS	BHABANI SHANKAR DASPARIDA VS	// TALABANIA /70 /2023 ()
40	BLAPL/0008372/2023	STATE OF ODISHA RAGHUNATH SAHU VS	BIYOTKESH MOHANTY VS	// SAMBALPUR SADAR /276 /2022 ()
41	BLAPL/0008373/2023	STATE OF ODISHA MAHENDRA KUMAR ROUT VS	SAMBIT SAMAL VS	// SAHID NAGAR P.S. /109 /2022 ()
42	BLAPL/0008374/2023	STATE OF ODISHA GHANASHYAM JENA VS	AMITABH MISHRA VS	// / /0 ()
43	BLAPL/0008375/2023	STATE OF ODISHA GUNADHAR MIRDYA VS	RAKESH RANJAN DASH VS	// CAPITAL P.S. /239 /2023 ()
44	BLAPL/0008376/2023	STATE OF ODISHA GUNADHAR MIRDYA VS	RAKESH RANJAN DASH VS	// CAPITAL P.S. /267 /2023 ()
45	BLAPL/0008377/2023	STATE OF ODISHA RAJESH KUMAR PRUSTY @ RAJESH PRUSTY VS STATE OF ODISHA	AKASH BHUYAN VS	// SURADA /9 /2023 () //

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46	BLAPL/0008378/2023	MANMOHAN @ MITU GOUDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	HINJILI (ASKA) /435 /2023 () //
47	BLAPL/0008379/2023	GAJANAN BHOINA VS STATE OF ODISHA	JULU KHANSAMA VS	//0 () //
48	BLAPL/0008380/2023	BHUSANA SAHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /78 /2020 () //
49	BLAPL/0008381/2023	GOPAL OJHA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /76 /2023 () //
50	BLAPL/0008382/2023	BANDANA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /32 /2023 () //
51	BLAPL/0008383/2023	AMIR KUMAR GUPTA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /151 /2023 () //
52	BLAPL/0008384/2023	KHUNTI @ ALOK NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	KIAKATA /30 /2022 () //
53	BLAPL/0008385/2023	RAGHUNATH BEHERA VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	JAGATPUR /366 /2020 () //
54	BLAPL/0008386/2023	KISAN BHIMAPPA VS STATE OF ODISHA	SUSANT KUMAR PANIGRAHY VS	//0 () //
55	BLAPL/0008387/2023	RAGHUNATH BEHERA VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	JAGATPUR /367 /2020 () //
56	BLAPL/0008388/2023	SAHADAT @ SHAHADAT KHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /109 /2023 () //
57	BLAPL/0008389/2023	SUBHAM SINGH	RASHMIKANTA MAHALIK	BARBIL /159 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008390/2023	MEKALA DILLIP	BHARAT BHUSAN ROUTRAY	BERHAMPUR TOWN /206 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008391/2023	SANJIB JENA	BIKASH CHANDRA PARIJA	BINJHARPUR /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008392/2023	SANJIB NAYAK	DEBASIS MISHRA	SURADA /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008393/2023	DILLIP KUMAR PRADHAN	DEBASIS MISHRA	SURADA /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008394/2023	PINTU PRADHAN	DEBASIS MISHRA	SURADA /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008395/2023	RAMA CHANDRA LENKA	DEBASIS MISHRA	SURADA /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008396/2023	MANAS CHANDRA PRADHAN @ BAPI	ABHISHEK DASH	RASGOBINDPUR /161 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008397/2023	PATALESWAR SAHU @ CHITRA SAHU	T.N.MURTY	KORAPUT GRPS /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008398/2023	MANMOHAN @ MITU GOUDA	PRASANT KUMAR SAHOO	HINJILI (ASKA) /437 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008399/2023	SUKADEV BHOI	ASUTOSH MOHANTY	MANCHESWAR P.S. /242 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008400/2023	MAHENDRA SINGH	PRANAYANEE DASMOHAPATRA	/ /0
		VS	VS	()

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69	CMAPL/0000522/2023	STATE OF ODISHA M/S. APACE CONSTRUCTION PVT. LTD., BALASORE ADV. VS	VS	// // 0
70	CMAPL/0000523/2023	STATE OF ODISHA ASWINI NAIK VS	ANIL KUMAR BEHERA VS	// // 0
71	CMAPL/0000524/2023	STATE OF ODISHA SUSMITA TRIPATHY VS	ADV. VS	// // 0
72	CMP/0000814/2023	MADHUSMITA PATEL BIJAYA KUMAR GUPTA VS	SUDHANSU SEKHAR JENA VS	// // 0
73	CMP/0000815/2023	STATE OF ODISHA MAA HARAPRIYA WOMEN SELF HELP GROUP VS	DAYANANDA MOHAPATRA VS	// // 0
74	CMP/0000816/2023	SARAPANCH BILIKANA GRAM PANCHAYAT SUSHREE SUBHASMITA VS	GAJENDRANATH ROUT VS	// // 0
75	CMP/0000817/2023	BIJAYA KUMAR SAHOO BHAGIRATHI RATH VS	RAMA CHANDRA RATH VS	// // 0
76	CMP/0000818/2023	NIKUNJA KISHORE RATH RATIKANTA PRADHAN VS	ACHYUTANANDA PATTANAİK VS	// // 0
77	CMP/0000819/2023	SABITRI SINGH SANKAR @ SANKARSHAN MUDULI VS	PRAKASH KUMAR MISHRA VS	// // 0
78	CONTC/0005199/2023	SUMITRA BEHERA KALIA CHARAN KHETI VS	ADV VS	// // 0
79	CONTC/0005200/2023	ASWATHY S., I.A.S. BIJAYA KUMAR ROUT VS	ADV VS	// // 0
		ASWATHY S, I.A.S.		//

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80	CONTC/0005201/2023	GITA DEI VS JANMEJAY SAHU, O.A.S.	ADV. VS	// 0 //
81	CONTC/0005202/2023	RAMESH CHANDRA JENA VS AMRTI RITURAJ, IAS	ADV. VS	// 0 //
82	CONTC/0005203/2023	RASHMI RANJAN BEHERA VS DR.SUJATA MISHRA, C.D.M.O,PURI	ADV. VS	// 0 //
83	CONTC/0005204/2023	SARASWATI TRIPATHY VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
84	CONTC/0005205/2023	SNEHALATA DASH VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
85	CONTC/0005206/2023	BASANTA KUMAR MUDULI VS S. ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
86	CONTC/0005207/2023	DILLIP KUMAR MAHAKUL VS DR. KAMAL LOCHAN MISHRA, COLLECTOR, NABARANGPUR	ADV. VS	// 0 //
87	CONTC/0005208/2023	ANJALI SAHOO VS S. ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
88	CONTC/0005209/2023	AKSHAYA KU PANDA VS S. ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
89	CONTC/0005210/2023	INDRAJIT SAHU VS NARAHARI SETHI, DIRECTOR, HIGHER EDU. DEPT., HEADS OF DEPT. BUILDING, BBSR	ADV. VS	// 0 //
90	CONTC/0005211/2023	BISWAJIT SARANGI VS KRUSHNA CHANDRA NAYAK, O.E.S.	ADV. VS	// 0 //
91	CONTC/0005212/2023	MOHITA KUMARI SINGH	ADV.	//



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		VS	VS	0
92	CONTC/0005213/2023	D. PRASHANTH KUMAR REDDY, IAS RAMA CHANDRA BEHERA	ADV.	//
		VS	VS	0
93	CONTC/0005214/2023	SUNIL KUMAR BANSAL, IPS SOUMYARANJAN KAR	SATYABRATA MOHANTY	//
		VS	VS	0
94	CONTC/0005215/2023	SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, BBSR PRASANTA KUMAR MALLICK	SATYABRATA MOHANTY	//
		VS	VS	0
95	CONTC/0005216/2023	SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, BBSR PARTHASARATHI BISWAL	ADV.	//
		VS	VS	0
96	CONTC/0005217/2023	SANJAY KUMAR SINGH, IAS RAMESH CHANDRA DALAI	ADV.	//
		VS	VS	0
97	CONTC/0005218/2023	SANJAY KUMAR SINGH, IAS RADHAKANTA SETHI	ADV.	//
		VS	VS	0
98	CONTC/0005219/2023	SURENDRA KUMAR, IAS RATNAKAR MISHRA	ADV.	//
		VS	VS	0
99	CONTC/0005220/2023	ANU GARG, IAS SANJAY KUMAR PARIDA	ADV	//
		VS	VS	0
100	CONTC/0005221/2023	BRUNDABAN NAIK, D.R.C.S. BALASORE ABHIMANYU JENA	ADV	//
		VS	VS	0
101	CONTC/0005222/2023	BINITA SENAPATI, O.E.S. JABA MANI MOHANTY	ADV	//
		VS	VS	0
102	CONTC/0005223/2023	DIPAK KUMAR DAS, O.A.S. A, (J.B.) BHARAT CHANDRA BARIK	ADV	//
		VS	VS	0

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		DR. SUBHANKAR MOHAPATRA, I.A.S.		//
103	CONTC/0005224/2023	SAHANAWAZ MOHAMMED	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
104	CONTC/0005225/2023	JAYANTI GURU	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
105	CONTC/0005226/2023	NIROD KUMAR NANDA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
106	CONTC/0005227/2023	SUBASINI PADHI	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
107	CONTC/0005228/2023	SWAPNARANI NANDA	ADV	//
		VS	VS	0
		SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, ODISHA		//
108	CONTC/0005229/2023	SANJUKTA PANDA	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
109	CONTC/0005230/2023	PURNANANDA MISHRA	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
110	CONTC/0005231/2023	SUSAMA HOTA	ADV	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
111	CONTC/0005232/2023	SAMIR KUMAR MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
112	CONTC/0005233/2023	LALIT MOHAN DALIARSINGH	ADV	//
		VS	VS	0
		SUNIL BANSAL, DIRECTOR, GENERAL OF POLICE, CUTTACK		//
113	CONTC/0005234/2023	SISIR KUMAR NAYAK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//

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114	CONTC/0005235/2023	USHA RANI JENA VS ARUN BOTHRA, I.P.S.	ADV VS	// 0 //
115	CONTC/0005236/2023	PRASANTA MALLICK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
116	CONTC/0005237/2023	NIHARBALA NAYAK VS PUSPANJALI MISHRA, DISTRICT SOCIAL WELFARE OFFICER, KHORDHA	BIDYADHAR PRADHAN VS	// 0 //
117	CONTC/0005238/2023	MUKTIKANTA PANIGRAHI VS DATATREYA BHAOSAHEB SINDHE, COLLECTOR, BALASORE	ADV VS	// 0 //
118	CONTC/0005239/2023	DEBI PRASANNA PARIJA VS MANAS RANJAN BHOI, TAHASILDAR, CUTTACK	ASHOK KUMAR SARANGI VS	// 0 //
119	CONTC/0005240/2023	BALABHADRA SWAIN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
120	CONTC/0005241/2023	GOVERNING BODY OF SRI SRI RAMESWAR SANSKRIT MAHAVIDYALAYA, RAYAGADA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
121	CONTC/0005242/2023	HARIBANDHU PARIDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
122	CONTC/0005243/2023	SISIR KUMAR RAY VS SATYABRATA SAHU, IAS	DILIP KUMAR PATNAIK VS	// 0 //
123	CONTC/0005244/2023	MIR KHURSID ALLI VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
124	CONTC/0005245/2023	SUDAM MEHER VS ASWATHY S, I.A.S.	ADV VS	// 0 //
125	CONTC/0005246/2023	ARUNA BISOYI	ADV	//

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		VS	VS	0
126	CONTC/0005247/2023	ASWATHY S., I.A.S. SABINA KHATUN	ADV	//
		VS	VS	0
127	CONTC/0005248/2023	ASAWTHY S., I.A.S. BASANTA KISHORE SAHOO	MRUTYUNJAY PAGAL	//
		VS	VS	0
128	CONTC/0005249/2023	AKURA BARIK, D.E.O., NAYAGARH VIVEKANANDA PANDA	ADV	//
		VS	VS	0
129	CONTC/0005250/2023	BINITA SENAPATI, O.E.S. PRASANNA KUMAR PRADHAN	MRUTYUNJAY PAGAL	//
		VS	VS	0
130	CONTC/0005251/2023	AKURA BARIK, D.E.O., NAYAGARH PURNA CHANDRA SAHU	ADV	//
		VS	VS	0
131	CONTC/0005252/2023	BINITA SENAPATI, O.E.S. RAJAKISHOR DASH	ADV	//
		VS	VS	0
132	CONTC/0005253/2023	BINITA SENAPATI, O.E.S. MANAGOBINDA BEHERA	ADV.	//
		VS	VS	0
133	CONTC/0005254/2023	ASWATHY S., IAS PARIKHITA MALLICK	ADV	//
		VS	VS	0
134	CONTC/0005255/2023	DR. KANHU CHARAN DHIR, O.A.S.(SAG) SURYA NARAYAN BOXI	ADV	//
		VS	VS	0
135	CONTC/0005256/2023	LINGARAJ PANDA, I.A.S. SADANANDA SAHU	ADV.	//
		VS	VS	0
136	CONTC/0005257/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDU. DEPT., BBSR TRILOCHAN SAHOO	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0005258/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDU. DEPT., BBSR DEBENDRANATH MAHARANA VS	ADV VS	// // 0
138	CONTC/0005259/2023	MALIMA KUMARI PANDA, CHILD DEVELOPMENT PROJECT OFFICER, ICDS PROJECT, KENDRAPARA// CHITTARANJAN BAIRIGANJAN VS	ADV. VS	// // 0
139	CONTC/0005260/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDU. DEPT., BBSR MADAN MOHAN PRADHAN VS	ADV. VS	// // 0
140	CONTC/0005261/2023	ANU GARG, I.A.S. HAREKRUSHNA NAIK VS	ADV VS	// // 0
141	CONTC/0005262/2023	PURNA CHANDRA AMANTA, BLOCK EDUCATION OFFICER, PATNA PRAMOD CHANDRA PRADHAN VS	ADV. VS	// // 0
142	CONTC/0005263/2023	ANU GAR, IAS. M/S. BISESWAR ROUT SECURITY AGENCY, CUTTACK VS	ADV VS	// // 0
143	CONTC/0005264/2023	P.L. HARANADH, I.A.S. PARSURAM PRADHAN VS	ADV. VS	// // 0
144	CONTC/0005265/2023	ANU GARG, I.A.S CHAMPAKALATA MISHRA VS	ADV VS	// // 0
145	CONTC/0005266/2023	BISHNUPADA SETHI, I.A.S. PRAKASH CHANDRA JENA VS	ADV VS	// // 0
146	CONTC/0005267/2023	ARAVIND AGRAWAL, I.A.S. DIBYA KISHOR PANIGRAHI VS	ADV. VS	// // 0
147	CONTC/0005268/2023	S. ASWATHI, IAS MURALIDHAR PRADHAN VS	ADV VS	// // 0
		ANU GARG, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0005269/2023	SUSIL KUMAR MUDULI VS SATYABRATA SAHU, I.A.S.	DILIP KUMAR PATNAIK VS	// ()
149	CONTC/0005270/2023	SUNIL BRAHMA VS SUSHIL KUMAR LOHANI, I.A.S.	RAJEET ROY VS	// ()
150	CONTC/0005271/2023	NARASINGA PADHI VS ASHWINI KUMAR KAR, REGIONAL CHIEF CONSERVATOR OF FORESTS, KORAPUT	PRADEEP KUMAR MAHAPATRA VS	// ()
151	CONTC/0005272/2023	RAMA CHANDRA NEPAK VS ASHWINI KUMAR KAR, REGIONAL CHIEF CONSERVATOR OF FORESTS, KORAPUT	PRADEEP KUMAR MAHAPATRA VS	// ()
152	CONTC/0005273/2023	NIRUPAMA SAHA VS HARSHA BARDHAN UDGATA, CHIEF CONSERVATOR OF FORESTS, BALANGIR	PRADEEP KUMAR MAHAPATRA VS	// ()
153	CONTC/0005274/2023	RAGHUNATH SWARO VS ASHWINI KUMAR KAR, REGIONAL CHIEF CONSERVATOR OF FORESTS, KORAPUT	PRADEEP KUMAR MAHAPATRA VS	// ()
154	CRLA/0000816/2023	JUDHISTIRA SAHOO @ PENDU VS STATE OF ODISHA	PARTHA SARATHI NAYAKJUDHISTIRA VS	KANIHA /319 /2023 ()
155	CRLA/0000817/2023	SANJEEB @ SANJIB KUMBHAR VS STATE OF ODISHA	Geetanjali Majhi VS	BURLA /17 /2012 ()
156	CRLMA/0000269/2023	SUNITA MOHANTA VS STATE OF ODISHA	ADV. VS	MOHULDIHA /79 /2021 ()
157	CRLMA/0000270/2023	NITYANANDA JENA VS STATE OF ODISHA	ADV. VS	MAHILA (BERHAMPUR) /30 /2018 ()
158	CRLMA/0000271/2023	AKSHOBYA KUMAR MOHAPATRA VS STATE OF ODISHA	ADV. VS	NAIKANI-DIHI /279 /2021 ()
159	CRLMC/0003194/2023	HRUSHIKESH PANDA	BHABANI SHANKAR DASPARIDA	BARIPADA TOWN /104 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	A.D.J.,BARIPADA(Mayurbhanj)
160	CRLMC/0003195/2023	STATE OF ODISHA RAMESH CHANDRA PRADHAN @ RAMESH PRADHAN	SWINI KUMAR MISHRA 3	ST/0000139/2019 FATEGARH /64 /2023
		VS	VS	()
161	CRLMC/0003196/2023	STATE OF ODISHA SABITA RANI DAS	BHABANI SHANKAR DASPARIDA	// SORO /342 /2023
		VS	VS	()
162	CRLMC/0003197/2023	STATE OF ODISHA RAJAT KUMAR BALIARSINGH @ RAJAT BARLIARSINGH	SRINIVAS CHANDRA MEKAP	// JODAPADAR /95 /2023
		VS	VS	()
163	CRLMC/0003198/2023	STATE OF ODISHA JAYARAM KHEMUNDU @ ARJUN NANA	ARIJEET MISHRA	// KORAPUT TOWN /06 /2014
		VS	VS	()
164	CRLMC/0003199/2023	STATE OF ODISHA MAHADEV VASANTHA	GOPINATH MISHRA	// / /0
		VS	VS	()
165	CRLMC/0003200/2023	PEDAPUDI APPARAO DILLA @ MANOJ KUMAR BEHERA	JAGANNATH KAMILA	// BALASORE TOWN /85 /2005
		VS	VS	()
166	CRLMC/0003201/2023	STATE OF ODISHA MUSTAK HASAN KHAN @ MUSTAQ HOSSAIN KHANSK. ZAFARULLA		// /48 /2019
		VS	VS	()
167	CRLMC/0003202/2023	STATE OF ODISHA DEBENDRA KARUA	AMULYA RATNA PANDA	// BARBIL /247 /2022
		VS	VS	()
168	CRLMC/0003203/2023	STATE OF ODISHA SANJAY KUMAR BEHERA	AMULYA RATNA PANDA	// SABARANG /86 /2021
		VS	VS	()
169	CRLMC/0003204/2023	STATE OF ODISHA KALI CHARAN MISHRA	TRILOCHAN PANIGRAHI	// SHERAGADA /54 /2023
		VS	VS	()
170	CRLMC/0003205/2023	STATE OF ODISHA UMA SANKAR SAHU	RAJENDRA NARAYAN ROUT	// GOSANINUAGAM /88 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003206/2023	STATE OF ODISHA GYANARANJAN ACHARYA VS	R.N. DASMOHAPATRA VS	// BADAMBADI /352 /2021 ()
172	CRLMC/0003207/2023	STATE OF ODISHA PANCHANAN SAHU VS	ALEKH CHANDRA MOHANTY VS	// TITILAGARH /304 /2016 ()
173	CRLMC/0003208/2023	STATE OF ODISHA PUSPANJALI SAHOO VS	TUSAR KUMAR MISHRA VS	// MAHILA P.S.(BBSR) /20 /2021 ()
174	CRLMC/0003209/2023	STATE OF ODISHA BIBEKANANDA MAHAPATRA VS	BISWA KUMAR MISHRA VS	// PURUNAKATAK /69 /2022 ()
175	CRLMC/0003210/2023	STATE OF ODISHA BIJAYALAXMI BHUTIA VS	RAMESH CHANDRA SWAIN VS	// MAHILA P.S.(BBSR) /137 /2021 ()
176	CRLMC/0003211/2023	STATE OF ODISHA RAMAKANTA BEHERA VS	AMULYA RATNA PANDA VS	// //0 ()
177	CRLMC/0003212/2023	STATE OF ODISHA BINOD BIHARI KAR VS	BIRANCHI NARAYAN SAMAL VS	// DHENKANAL SADAR /390(16) /2015 ()
178	CRLMC/0003213/2023	STATE OF ODISHA KUBERA BEHERA VS	RAMAKANTA PRADHAN VS	// DASPALLA /49 /2017 ()
179	CRLMC/0003214/2023	STATE OF ODISHA MADHU NAIK VS	RAMAKANTA PRADHAN VS	// DASPALLA /59 /2014 ()
180	CRLMC/0003215/2023	STATE OF ODISHA ANADI SWAIN VS	BIBHU PRASAD MOHANTY VS	// PIPLI /510 /2015 ()
181	CRLMC/0003216/2023	STATE OF CHANDRAMANI PUTEL VS STATE OF ODISHA	BINOD KUMAR HATI VS	// MURIBAHAL /33 /2023 () //



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0003217/2023	JAYSHREE @ JAYASHREE PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MAHILA P.S. BUXIBAZAR /50 /2022 () //
183	CRLMC/0003218/2023	DEBABRATA DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// / /0 () //
184	CRLMC/0003219/2023	JAGABANDHU PRADHAN VS STATE OF ODISHA	PRAVASH CH. JENA VS	MAHILA P.S. BUXIBAZAR /50 /2022 () //
185	CRLMC/0003220/2023	SUBHENDU SHEKHAR PRADHAN VS STATE OF ODISHA	PRAVASH CH. JENA VS	MAHILA P.S. BUXIBAZAR /50 /2022 () //
186	CRLMC/0003221/2023	UMAKANTA SAMAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BARKOTE /88 /2016 () //
187	CRLMC/0003222/2023	GANDHI@RABI PARIDA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	NUAGAON /122 /2022 () //
188	CRLMC/0003223/2023	RAJESH DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	BERHAMPUR TOWN /116 /2016 () //
189	CRLMC/0003224/2023	BANAMBAR BEHERA @ BANA @ KABADIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /8 /2015 () //
190	CRLMC/0003225/2023	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	JATNI P.S. /202 /2002 () //
191	CRLMP/0001465/2023	GANESH CHANDRA BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// / /0 () //
192	CRLMP/0001466/2023	MONALISHA SAHOO VS ANSUMAN NAIK	SOUBHAGYA KUMAR DASH VS	// / /0 JUDGE FAMILY COURT,ROURKELA(Sundargarh) Crp/0000036/2021
193	CRLMP/0001467/2023	SUBHAKANTA SARANGI	SUMIT SEKHAR PATTANAİK	// / /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001468/2023	RASMITA PRADHAN	SK. ZAFARULLA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0001469/2023	DEBARAJA SAHOO	BIDYADHAR MANSINGA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0001470/2023	BAURIBANDHU SETHY	ARJUNA CHARANA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0001471/2023	BASANTA MANJARI NAYAK	JAJATI KESHARI KHUNTIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001472/2023	JAGADISH KUMAR MUNI	SAURAV TIBREWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001473/2023	ANANTA PRASAD SWAIN	GYANENDRA CHANDRA SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001474/2023	SASHANKA SEKHAR LENKA	SUKANTA KUMAR NAYAK-2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001475/2023	ANANDA CHANDRA DASH	BHARAT BHUSAN ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0001476/2023	SNEHALATA SASMAL	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0001477/2023	MEENA PATRA	AKASH KUMAR PATTAJOSHI	JEYPORE VIGILANCE /29 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
204	CRLREV/0000384/2023	ARJUN DAS	BIKRAM KESHARI RAJ	MAHANGA /64 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000385/2023	STATE OF ODISHA KANHU @ SUVANKAR DALEI VS	JAJATI KESHARI KHUNTIA VS	// //0 ()
206	CRLREV/0000386/2023	STATE OF ODISHA ASUTOSHA BEHERA VS	BIDYADHAR MANSINGA VS	// //0 ()
207	FAO/0000335/2023	STATE OF ODISHA(VIG.) KAILASH BEHERA VS	PRASANNA KUMAR DASH VS	// // ()
208	MACA/0000719/2023	RADHA BEHERA SABITA NAIK VS	BISHNU BRATA SINGH VS	// // ()
209	MACA/0000720/2023	PRAKASH RANJAN NAIK AYUSHMAN SINGH LOHAR VS	P.C.CHHINCHANI VS	// // ()
210	MACA/0000721/2023	SITA DURA ICICI LOMBARD GENERAL INSURANCE CO. LTD., VS	BBRYASANKAR MISHRA VS	// // ()
211	MACA/0000722/2023	BAIKUNTHA SAHOO THE DIVL. MANAGER, M/S. NATIONAL INSURANCE VS	PRAKASH KUMAR MOHANTY VS	// // ()
212	MACA/0000723/2023	SUREKHA NAIK THE DIVL. MANAGER, M/S. NATIONAL INSURANCE VS	PRAKASH KUMAR MOHANTY VS	// // ()
213	MATA/0000235/2023	BHIKARI PRADHAN ABINASH GOUDA VS	AJAYA KUMAR NAYAK VS	// // ()
214	MATA/0000236/2023	UPASANA NARENDRA LIPSSA PADHI @ HOTA VS	ABHILASH MISHRA VS	// // ()
215	MATA/0000237/2023	SACHIDANANDA PADHI NILAMADHABA SAHU VS	LAXMAN PRADHAN VS	// // ()
		MANASWINI PRIYADARSHINI MAHANA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MATA/0000238/2023	RITANJALI SWAIN VS PURNA CHANDRA SWAIN	SAROJANANDA MISHRA VS	// 0 //
217	MATA/0000239/2023	AMRITA PATNAIK VS NISHIKANTA MOHANTY	MANAS CHAND VS	// 0 //
218	RPFAM/0000223/2023	SUDHANSHU BEHERA VS PRIYANKA SETHI	HURDUANANDA MOHAPATRA VS	// 0 //
219	RSA/0000322/2023	THE CHIEF EXECUTIVE OFFICER, TPSODL (SOUTHCO.) VS NABA SWAIN	ANINDYA KUMAR MISHRA VS	// 0 //
220	RSA/0000323/2023	CHIEF EXECUTIVE OFFICER, TPSODL (SOUTHCO.) VS AJI SWAIN	ANINDYA KUMAR MISHRA VS	// 0 //
221	WA/0001718/2023	STATE OF ODISHA VS DEBENDRA NATH MOHANTY	TARUN PATNAIK,A.G.A VS	// 0 //
222	WA/0001719/2023	STATE OF ODISHA VS MADAN MAHAPATRA	TARUN PATNAIK,A.G.A VS	// 0 //
223	WA/0001720/2023	STATE OF ODISHA VS BINOD BIHARI SAMANTARAY	TARUN PATNAIK,A.G.A VS	// 0 //
224	WA/0001721/2023	STATE OF ODISHA VS MAHINDRA RANA	TARUN PATNAIK,A.G.A VS	// 0 //
225	WA/0001722/2023	STATE OF ODISHA VS BHAGABAN MOHAPATRA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
226	WA/0001723/2023	STATE OF ODISHA VS NRUSINGHA CHARAN OJHA	TARUN PATNAIK,A.G.A VS	// 0 //
227	WA/0001724/2023	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	//

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		VS	VS	0
228	WA/0001725/2023	BISHNU CHARAN JENA MANOJ KUMAR BEHERA	RABI NARAYAN BEHERA	//
		VS	VS	0
229	WA/0001726/2023	STATE OF ODISHA STATE OF ODISHA	SONAK MISHRA,A.S.C	//
		VS	VS	0
230	WA/0001727/2023	K. LACHHIAMA DAS STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0
231	WA/0001728/2023	KANAKALATA JENA RENUBALA PANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
232	WA/0001729/2023	STATE OF ODISHA RASMITA KUMARI PANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
233	WA/0001730/2023	STATE OF ODISHA ASWINI KUMAR CHOUDHURY	RABI NARAYAN BEHERA	//
		VS	VS	0
234	WA/0001731/2023	STATE OF ODISHA BIJU BARIK	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
235	WA/0001732/2023	JYOTIKANTA MOHANTY KUNI BEHERA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
236	WA/0001733/2023	STATE OF ODISHA MAHIMA RANJAN PADHIARY	SUBAS CHANDRA DAS	//
		VS	VS	0
237	WA/0001734/2023	GAYATRI SAHU RASHMIREKHA SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
238	WA/0001735/2023	SWAPNESWAR PARIDA STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0

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239	WA/0001736/2023	BISWANATH RANA STATE OF ODISHA VS LYSAINDER SAHOO	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
240	WA/0001737/2023	STATE OF ODISHA VS NATABAR ROUT	SURYA NARYAN PATNAIK,A.G.A VS	// // ()
241	WA/0001738/2023	STATE OF ODISHA VS RAJASHREE MANSINGH	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
242	WA/0001739/2023	STATE OF ODISHA VS SUDHAKAR SADASYA	SASWAT DAS,A.G.A VS	// // ()
243	WA/0001740/2023	STATE OF ODISHA VS HIMANSHU TARAI	BIBHU PRASAD TRIPATHY,A.G.A VS	// // ()
244	WA/0001741/2023	STATE OF ODISHA VS PRASANNA KUMAR SAHOO	PRADEEP KUMAR ROUT,A.G.A VS	// // ()
245	WA/0001742/2023	DEBASHISH MANGARAJ VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// // ()
246	WA/0001743/2023	STATE OF ODISHA VS NABA KRISHNA MOHAPATRA	SASWAT DAS,A.G.A VS	// // ()
247	WA/0001744/2023	STATE OF ODISHA VS SUJATA PANDA	SASWAT DAS, A.G.A. VS	// // ()
248	WA/0001745/2023	STATE OF ODISHA VS PADMINI NAYAK	SASWAT DAS, A.G.A. VS	// // ()
249	WP(C)0023385/2023	STATE OF ODISHA VS BHANUMATI JENA	SWAYAMBHU MISHRA,A.S.C VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0023386/2023	M/S. PABITRA ELECTRICAL WORKSHOP, KALAHANDIGIRI VS STATE OF ODISHA	NIKASH KUMAR PATAJOSHI VS	// 0 //
251	WP(C)/0023387/2023	PRIYADARSINI DAS VS COLLECTOR, KHURDA	PRASANTA KUMAR NANDA VS	// 0 //
252	WP(C)/0023388/2023	BASUDEV BEHERA VS PUNJAB NATIONAL BANK, ANGUL	PRAVAT KUMAR NAYAK VS	// 0 //
253	WP(C)/0023389/2023	SATYA NARAYAN TRIPATHY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
254	WP(C)/0023390/2023	JAYA SETHI @ SRI JAYA SETHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
255	WP(C)/0023391/2023	PRAHALLAD MALICK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
256	WP(C)/0023392/2023	DEBARAJ LENKA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
257	WP(C)/0023393/2023	DEBARAJ LENKA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
258	WP(C)/0023394/2023	SUDHIR KUMAR PANDA VS AO-CUM-C.M., PNB, BALASORE	BISWAJIT NAYAK VS	// 0 //
259	WP(C)/0023395/2023	SANJULATA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
260	WP(C)/0023396/2023	DEBARAJ LENKA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
261	WP(C)/0023397/2023	SK. RIAZUDDIN	ANURAG PATI	//

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		VS	VS	0
262	WP(C)/0023398/2023	STATE OF ODISHA DR. UPALI APARAJITA	SAMEER KUMAR DAS	//
		VS	VS	0
263	WP(C)/0023399/2023	UTKAL UNIVERSITY, BBSR S. SATYA REDDY	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
264	WP(C)/0023400/2023	STATE OF ODISHA ASHIS KUMAR SINHA	SAMEER KUMAR DAS	//
		VS	VS	0
265	WP(C)/0023401/2023	STATE OF ODISHA DEBARAJ LENKA	ASHOK DAS	//
		VS	VS	0
266	WP(C)/0023402/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM DEBARAJ LENKA	ASHOK DAS	//
		VS	VS	0
267	WP(C)/0023403/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SANTOSH KUMAR RAY	SIDHARTHA SWAIN	//
		VS	VS	0
268	WP(C)/0023404/2023	STATE OF ODISHA SABDAR KHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
269	WP(C)/0023405/2023	STATE OF ODISHA JASODA BISWAS	UNMESH CHANDRA JENA	//
		VS	VS	0
270	WP(C)/0023406/2023	COLLECTOR CUM D.M BHADRAK SUBHASHREE CHINMAYEE SAHOO	ABHILASH MISHRA	//
		VS	VS	0
271	WP(C)/0023407/2023	STATE OF ODISHA MURALIDHAR JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
272	WP(C)/0023408/2023	COLLECTOR AND D.M., ANGUL KANAKA PRADHAN	ABHILASH MISHRA	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0023409/2023	STATE OF ODISHA CHITTARANJAN LENKA VS	BRAHMANANDA TRIPATHY VS	// // ()
274	WP(C)/0023410/2023	COMMNR. CUM SECY., PLANNING AND CONVERGENCE DEPT., GOVT. OF ODISHA KARI BISWANATH SAHU VS	ASHOK DAS VS	// // ()
275	WP(C)/0023411/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM BIJAYA KUMAR PANDA VS	BHABANI PRASAD MOHANTY VS	// // ()
276	WP(C)/0023412/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK MANASI BHOI VS	ABHILASH MISHRA VS	// // ()
277	WP(C)/0023413/2023	STATE OF ODISHA MILIMA BARIK VS	ABHILASH MISHRA VS	// // ()
278	WP(C)/0023414/2023	STATE OF ODISHA KABITA HALDAR VS	ABHILASH MISHRA VS	// // ()
279	WP(C)/0023415/2023	STATE OF ODISHA SK. ELAUDDIN @ SK. ALAUDDIN VS	PRAVASH CHANDRA JENA VS	// // ()
280	WP(C)/0023416/2023	STATE OF ODISHA BIKRAM MALIK VS	ABHILASH MISHRA VS	// // ()
281	WP(C)/0023417/2023	STATE OF ODISHA SURYAMANI PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0023418/2023	STATE OF ODISHA RAJNANDINI PRADHAN VS	ABHILASH MISHRA VS	// // ()
283	WP(C)/0023419/2023	STATE OF ODISHA BIMALA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0023420/2023	HARISH CHANDRA JENA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
285	WP(C)/0023421/2023	M/S. BRIJESH AGRAWAL, CHHATTISGARH VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
286	WP(C)/0023422/2023	SANTANA KUMARI HOTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
287	WP(C)/0023423/2023	CHANDAN DUTTA VS TAHASILDAR, SULLIAPADA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0023424/2023	SOVA DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
289	WP(C)/0023425/2023	SAMPATI MOHANTY VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
290	WP(C)/0023426/2023	PARINDITA JENA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
291	WP(C)/0023427/2023	DHEERAJ MURMU VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
292	WP(C)/0023428/2023	DHRUBA CHARAN KAR VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
293	WP(C)/0023429/2023	MEENA KUMARI PATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
294	WP(C)/0023430/2023	SITANATH MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
295	WP(C)/0023431/2023	ANNAPURNA DAS @ MALLICK	SATRUGHNA DASH (A)	//

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0023432/2023	JHARANA GURU	HAREKRUSHNA MALIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0023433/2023	NATIONAL INTEGRATED HUMAN AND INDUSTRIAL DEVELOPMENT AGENCY, PURI	SURENDR KUMAR GARTIA	//
		VS	VS	0
		COLLECTOR AND D.M., PURI		//
298	WP(C)/0023434/2023	NILIMA BILUNG	SURENDR KUMAR GARTIA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT. OF ODISHA, HOME DEPT.		//
299	WP(C)/0023435/2023	ISWAR CHANDRA SAHU	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0023436/2023	MADHUSUDAN PAHI	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0023437/2023	DR. DEBASIS SAHU	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0023438/2023	DHRUBA CHARAN KUNDU	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0023439/2023	JITENDRA KUMAR MOHAPATRA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0023440/2023	KUMUDINI SWAIN	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0023441/2023	RAJANI KANTA MOHANTY	SIDHARTHA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0023442/2023	SABITA TRIPATHY	AMITAV DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0023443/2023	STATE OF ODISHA SARAT KUMAR DEHURI VS	AMITAV DAS VS	// // ()
308	WP(C)/0023444/2023	STATE OF ODISHA SWARNAPRAVA MISHRA VS	SATYA NARAYAN MISHRA 4 VS	// // ()
309	WP(C)/0023445/2023	SUBHASIS PANIGRAHI CHANDAN KUMAR JENA VS	KARTIK CHANDRA TRIPATHY VS	// // ()
310	WP(C)/0023446/2023	STATE OF ODISHA ANANTA KUMAR SENAPATI VS	GOPINATH SETHI VS	// // ()
311	WP(C)/0023447/2023	STATE OF ODISHA JIBAN JYOTI MISHRA VS	RAMDAS ACHARY VS	// // ()
312	WP(C)/0023448/2023	STATE OF ODISHA PRAKASH KUMAR PANDA VS	MAHESWAR MOHANTY VS	// // ()
313	WP(C)/0023449/2023	KUMUDINI PANDA PRAJNA PARAMITA SWAIN VS	SANJAY KUMAR BEHERA VS	// // ()
314	WP(C)/0023450/2023	STATE OF ODISHA RABI DAS VS	BIBHU PRASAD DAS VS	// // ()
315	WP(C)/0023451/2023	STATE OF ODISHA RIDA INFRA PVT. LTD., BBSR VS	KISHORE KUMAR MISHRA VS	// // ()
316	WP(C)/0023452/2023	COMMISSIONER, BBSR MUNICIPAL CORPORATION DR. MANAS RANJAN NANDA VS	SATYA PRAKASH NATH VS	// // ()
317	WP(C)/0023453/2023	STATE OF ODISHA APUJI HIAL VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

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318	WP(C)/0023454/2023	M/S NATIONAL ENTERPRISES, KEONJHAR VS UNION OF INDIA	ADITYA NARAYAN RAY VS	// 0 //
319	WP(C)/0023455/2023	RAJKRISHNA BHOI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
320	WP(C)/0023456/2023	LAXMAN HARIJAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
321	WP(C)/0023457/2023	M/S NATIONAL ENTERPRISES, KEONJHAR VS UNION OF INDIA	ADITYA NARAYAN RAY VS	// 0 //
322	WP(C)/0023458/2023	BIMA MADKAMI VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
323	WP(C)/0023459/2023	MUKA KABASI VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
324	WP(C)/0023460/2023	THAMAS KREPUTIKA VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
325	WP(C)/0023461/2023	MANAS RANJAN GARANAYAK VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
326	WP(C)/0023462/2023	PREMANANDA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
327	WP(C)/0023463/2023	GOURA CHANDRA PRADHAN VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
328	WP(C)/0023464/2023	MANORANJAN MALIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
329	WP(C)/0023465/2023	DIPAK KUMAR MALIK	SWAPNIL ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0023466/2023	PREMA SAHU	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0023467/2023	LOKANATH BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0023468/2023	SALONI BISWAL	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0023469/2023	PLABAN MOHAPATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0023470/2023	JHARANANJALI BEHERA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0023471/2023	PURUSOTTAM MOHANTY	SANJIB MOHANTY	//
		VS	VS	0
		COMMNR., BMC, BBSR		//
336	WP(C)/0023472/2023	KHIROD KUMAR ROUT	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0023473/2023	BABITA AGARWAL	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0023474/2023	RAMESH KUMAR PRUSTI	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0023475/2023	DR. RAJENDRA NARAYAN SAHU	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0023476/2023	JAYADEV COLLEGE OF PHARMACEUTICAL SCIENCE, BBSR	NIHAL RATH	//
		VS	VS	0

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341	WP(C)/0023477/2023	STATE OF ODISHA MARR MUNNING ASHRAM, KORAPUT VS	SOUMYA DEV RAY VS	// // ()
342	WP(C)/0023478/2023	STATE OF ODISHA GITA BANARJEE VS	BINAYAK PRASHAD MOHANTY VS	// // ()
343	WP(C)/0023479/2023	STATE OF ODISHA SURESH CHANDRA PARIJA VS	PABITRA KUMAR NAYAK VS	// // ()
344	WP(C)/0023480/2023	STATE OF ODISHA PRAVAKAR DAS VS	KRISHNA CHANDRA SAHU VS	// // ()
345	WP(C)/0023481/2023	STATE OF ODISHA PURNIMARANI MOHANTY VS	SANTOSH KUMAR SWAIN VS	// // ()
346	WP(C)/0023482/2023	STATE OF ODISHA JYOTSNA NAYAK VS	BANSHIDHAR BAUG VS	// // ()
347	WP(C)/0023483/2023	STATE OF ODISHA MADHUSUDAN PANDA VS	JAGAMOHAN PATTANAIAK VS	// // ()
348	WP(C)/0023484/2023	STATE OF ODISHA SUBASH CHANDRA TRIPATHY VS	TRILOCHAN DASH VS	// // ()
349	WP(C)/0023485/2023	COMMISSIONER, STATE TRANSPORT AUTHORITY, CUTTACK AMARENDRA MOHAPATRA VS	TRILOCHAN DASH VS	// // ()
350	WP(C)/0023486/2023	STATE OF ODISHA NARASINGHA DAS VS	SUJAY SHANKER SINGHDEO VS	// // ()
351	WP(C)/0023487/2023	STATE OF ODISHA GANESH CHANDRA PRUSTY VS	AKSHAYA KUMAR PANDEY VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0023488/2023	MALAYA RANJAN JENA VS D.G. OF EMPLOYMENT AND TRAINING. GOVT. OF INDIA, NEW DELHI	GIRIJA SANKAR NAYAK VS D.G. OF EMPLOYMENT AND TRAINING. GOVT. OF INDIA, NEW DELHI	// 0 //
353	WP(C)/0023489/2023	NARENDRA KUMAR PRAHARAJ VS STATE OF ODISHA	JAYDEEP PAL VS STATE OF ODISHA	// 0 //
354	WP(C)/0023490/2023	PURUSOTTAM BISWAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //
355	WP(C)/0023491/2023	SANTANU BISHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS STATE OF ODISHA	// 0 //
356	WP(C)/0023492/2023	SANTOSH KUMAR TRIPATHY VS UNION OF INDIA	RAJEET ROY VS UNION OF INDIA	// 0 //
357	WP(C)/0023493/2023	BHIMSEN PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS STATE OF ODISHA	// 0 //
358	WP(C)/0023494/2023	MANINDRA NATH BEPARI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS STATE OF ODISHA	// 0 //
359	WP(C)/0023495/2023	SASMITA DEHURY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //
360	WP(C)/0023496/2023	TUSHAR RANJAN SADANGI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS STATE OF ODISHA	// 0 //
361	WP(C)/0023497/2023	PRAMODA KUMAR DASH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS STATE OF ODISHA	// 0 //
362	WP(C)/0023498/2023	DEBASHIS PANDA VS STATE OF ODISHA	SESHADEV DASH VS STATE OF ODISHA	// 0 //
363	WP(C)/0023499/2023	NARAYAN DASH	DAYANANDA MOHAPATRA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0023500/2023	SUBHASIS MOHAPATRA	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
		PRAGYAN PATI		//
365	WP(C)/0023501/2023	KASINATH BASTI	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0023502/2023	DIPTIMAYEE JEMA	SUBODH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0023503/2023	SUJATA MALLICK	PRAGNAYA NANDA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0023504/2023	ASHOK KUMAR KHATUA	DURGA PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0023505/2023	DEBABRAT ROUSTRAY	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0023506/2023	SIMANTA KALO	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0023507/2023	SAROJ KUMAR SAHOO	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0023508/2023	NARAYAN SUKLA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0023509/2023	JANMEJAYA MOHANTY	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0023510/2023	SANTOSH KUMAR SAHOO	SOUMYA RANJAN DAS	//
		VS	VS	0

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375	WP(C)/0023511/2023	STATE OF ODISHA LAXMIKANTA DAS MOHAPATRA VS	RAMA CHANDRA JENA VS	// // ()
376	WP(C)/0023512/2023	STATE OF ODISHA TRUPTIMAYEE SAHOO VS	SOUMYA RANJAN DAS VS	// // ()
377	WP(C)/0023513/2023	STATE OF ODISHA SATYABRATA CHHATOI VS	SOUMYA RANJAN DAS VS	// // ()
378	WP(C)/0023514/2023	STATE OF ODISHA DILLIP KUMAR MALLICK VS	GYANA RANJAN SETHI VS	// // ()
379	WP(C)/0023515/2023	STATE OF ODISHA M/S. PARBATI MOTORS PVT. LTD., ANGUL VS	AMIT KUMAR NATH VS	// // ()
380	WP(C)/0023516/2023	STATE OF ODISHA EVA BROWN @ IVA RANI MOHAPATRA @ SAMANTA HARMOY VS	SHARMA PATTANAYAK VS	// // ()
381	WP(C)/0023517/2023	JOINT COMMNR., CONSLOIDATION AND SETTLEMENT, ODISHA CUTTACK PITABASH SETHY VS	SOUMYA RANJAN DAS VS	// // ()
382	WP(C)/0023518/2023	STATE OF ODISHA MALATI NAIK VS	DEBENDRA KUMAR SAHOO 1 VS	// // ()
383	WP(C)/0023519/2023	COLLECTOR, BOUDH RANJIT DASH VS	ABINASH NAYAK VS	// // ()
384	WP(C)/0023520/2023	STATE OF ODISHA DILLIP KUMAR BHUYAN VS	ALOK KUMAR PANDA VS	// // ()
385	WP(C)/0023521/2023	STATE OF ODISHA BHARAT MALICK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // () //

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386	WP(C)/0023522/2023	PRAMOD KUMAR BNDHANI VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	BUDHADEV ROUTRAY VS	// 0 //
387	WP(C)/0023523/2023	RAKESH PANI VS BABITA PANDA @ PANI	PRASANTA KUMAR SATAPATHY VS	// 0 //
388	WP(C)/0023524/2023	SANKAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
389	WP(C)/0023525/2023	ASITA KUMAR NAYAK VS REGISTRAR, CENTRAL INFORMATION COMMISSION, NEW DELHI	SARADA DASH VS	// 0 //
390	WP(C)/0023526/2023	ASITA KUMAR NAYAK VS REGISTRAR, CENTRAL INFORMATION COMMISSION, NEW DELHI	SARADA DASH VS	// 0 //
391	WP(C)/0023527/2023	SANATAN BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
392	WP(C)/0023528/2023	PRAFUL KUMAR SETHI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
393	WP(C)/0023529/2023	ASHOK KUMAR DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
394	WP(C)/0023530/2023	GOLAP MANJARI PAHILI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
395	WP(C)/0023531/2023	M/S KAPIL JENA, BHADRAK VS COMMNR. OF CT AND GST, CUTTACK	ZENISH MARY WALLACE VS	// 0 //
396	WP(C)/0023532/2023	BHAGAWATI RICE MILLS, BOLANGIR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
397	WP(C)/0023533/2023	LIPSAMAYEE BISWAL	ALOK KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
398	WP(C)/0023534/2023	PADMANAV HOTA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0023535/2023	JUDHISTIR SAMANTARAY	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0023536/2023	DHARITRI MUDULI	DIPTI RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0023537/2023	ACHYUTA SAHU	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0023538/2023	RANKA PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0023539/2023	SUNI BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0023540/2023	SUBASH CHANDRA MALLIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0023541/2023	MAHESH KUMAR SINGH	GAGAN BIHARI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0023542/2023	JUDHISTIR SAMANTARAY	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0023543/2023	DURYODHAN MUDULI	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0023544/2023	ANUSUYA KABI	GOPAL KRUSHNA NANDA	//
		VS	VS	0

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409	WP(C)/0023545/2023	STATE OF ODISHA AKSHAYA KUMAR RAY VS	RANJIT MOHANTY VS	// // ()
410	WP(C)/0023546/2023	STATE OF ODISHA LAXMIDHAR MUDULI VS	SANJIB KUMAR RATH VS	// // ()
411	WP(C)/0023547/2023	STATE OF ODISHA SUBAS MANDAL VS	LAMBODAR PRADHAN VS	// // ()
412	WP(C)/0023548/2023	THE TAHASILDAR, MAHAKALPARA KHAGENDRA SAHOO VS	SANJIB KUMAR RATH VS	// // ()
413	WP(C)/0023549/2023	STATE OF ODISHA KAILASH CHANDRA BARIK VS	SANJIB KUMAR RATH VS	// // ()
414	WP(C)/0023550/2023	STATE OF ODISHA DAMODAR CHOUDHURY VS	KANANBALA ROY CHOUDHURY VS	// // ()
415	WP(C)/0023551/2023	THE COMMNR., CT AND GST, ODISHA RABINDRANATH PRADHAN VS	SANJIB KUMAR RATH VS	// // ()
416	WP(C)/0023552/2023	STATE OF ODISHA DIPAK DEBANATH VS	LAMBODAR PRADHAN VS	// // ()
417	WP(C)/0023553/2023	TAHASILDAR, MAHAKALAPARA SUDHIR KUMAR BALABANTARAY VS	PRAVASH CHANDRA JENA VS	// // ()
418	WP(C)/0023554/2023	STATE OF ODISHA BANSHIDHAR BISWAL VS	BINOD KUMAR HATI VS	// // ()
419	WP(C)/0023555/2023	COMMISSIONER-CUM-PRINCIPAL SECY., S AND ME DEPT., BBSR MAHANI DEI VS	PRAVASH CHANDRA JENA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :25/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0023556/2023	LAXMIKANTA BEHERA VS KALIPADA PANDA	KARUNAKAR RATH VS	// 0 //
421	WP(C)/0023557/2023	GANDA RAM KHAMARI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
422	WP(C)/0023558/2023	CHERA MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
423	WP(C)/0023559/2023	DEEPAK KUMAR NAYAK VS ADDL. COMMNR. ENFORCEMENT, STATE TRANSPORT AUTHORITY, CUTTACK	RAJALAXMI BISWAL VS	// 0 //
424	WP(C)/0023560/2023	SUDAM CHARAN SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
425	WP(C)/0023561/2023	BHAGIRATHI DAS VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
426	WP(C)/0023562/2023	BALARAM PRUSTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
427	WP(C)/0023563/2023	PRAMILA MUDULI VS STATE OF ODISHA	DIBYASHREE RAY VS	// 0 //
428	WP(C)/0023564/2023	PADMANAV BEHERA VS STATE OF ODISHA	SAILESH DAS VS	// 0 //
429	WP(C)/0023565/2023	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	DIBYASHREE RAY VS	// 0 //
430	WP(C)/0023566/2023	HARABATI BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
431	WP(C)/0023567/2023	SANJUKTA BEHERA	DIBYASHREE RAY	//

**ORISSA HIGH COURT****FILING REPORT AS ON :25/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
432	WP(C)/0023568/2023	STATE OF ODISHA DURBADAL DOMB @ NAIK	SALAUDDIN KHAN	//
		VS	VS	0
433	WP(C)/0023569/2023	STATE OF ODISHA KAMAL LOCHAN SAMAL	DIBYASHREE RAY	//
		VS	VS	0
434	WP(C)/0023570/2023	STATE OF ODISHA TAMUKAR MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
435	WP(C)/0023571/2023	STATE OF ODISHA RAMESH CHANDRA SAHU	SALAUDDIN KHAN	//
		VS	VS	0
436	WP(C)/0023572/2023	STATE OF ODISHA BABULA DAKUA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
437	WP(C)/0023573/2023	STATE OF ODISHA JALDHAR MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
438	WP(C)/0023574/2023	STATE OF ODISHA GAGAN BIHARI SARANGI	GOPAL KRISHNA NANDA	//
		VS	VS	0
439	WP(C)/0023575/2023	STATE OF ODISHA MANMATH NAYAK	GOPAL KRISHNA NANDA	//
		VS	VS	0
440	WP(C)/0023576/2023	STATE OF ORISSA KRUPASINDHU SAHOO	GOPAL KRISHNA NANDA	//
		VS	VS	0
441	WP(C)/0023577/2023	STATE OF ODISHA BIJAYALAXMI BAL	GOPAL KRISHNA NANDA	//
		VS	VS	0
442	WP(C)/0023578/2023	STATE OF ODISHA NETRAMANI JENA	GOPAL KRISHNA NANDA	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	WP(C)/0023579/2023	STATE OF ODISHA HRUSIKESH DASH VS	GOPAL KRISHNA NANDA VS	// // ()
444	WP(C)/0023580/2023	STATE OF ORISSA AKSHAYA KUMAR PATRA VS	GOPAL KRISHNA NANDA VS	// // ()
445	WP(C)/0023581/2023	STATE OF ODISHA PRADYUMNA KUMAR MAHAPATRA VS	GOPAL KRISHNA NANDA VS	// // ()
446	WP(C)/0023582/2023	STATE OF ODISHA BABAJI CHARAN DAS VS	RAMESH CHANDRA BHOI VS	// // ()
447	WP(C)/0023583/2023	STATE OF ODISHA PURNA CHANDRA MISHRA VS	GOPAL KRISHNA NANDA VS	// // ()
448	WP(C)/0023584/2023	STATE OF ODISHA KAILASH CHANDRA MANDAI VS	GOPAL KRISHNA NANDA VS	// // ()
449	WP(C)/0023585/2023	STATE OF ODISHA KADAMBINI PRAHARAJ VS	GOPAL KRISHNA NANDA VS	// // ()
450	WP(C)/0023586/2023	STATE OF ODISHA SATYABADI DASH VS	GOPAL KRISHNA NANDA VS	// // ()
451	WP(C)/0023587/2023	STATE OF ORISSA MUKTIKANTA SWAIN VS	GOPAL KRISHNA NANDA VS	// // ()
452	WP(C)/0023588/2023	STATE OF ODISHA RABI SWAIN VS	GOPAL KRISHNA NANDA VS	// // ()
453	WP(C)/0023589/2023	STATE OF ODISHA PRABIR KUMAR BANIK VS DY. COMMNR. OF IT, CIRCLE (2)1, BBSR	SASWAT KUMAR ACHARYA VS	// // ()



## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0023590/2023	NILAKANTHA PATTANAİK VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
455	WP(C)/0023591/2023	YUDHISTHIRA BADAJENA VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
456	WP(C)/0023592/2023	NARENDRA KUMAR JENA VS STATE OF ORISSA	GOPAL KRISHNA NANDA VS	// 0 //
457	WP(C)/0023593/2023	BHAKTA CHARAN PAIKARAY VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
458	WP(C)/0023594/2023	NIRUPAMA RATH VS STATE OF ORISSA	GOPAL KRISHNA NANDA VS	// 0 //
459	WP(C)/0023595/2023	SASMITA KUMARI PADHY VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
460	WP(C)/0023596/2023	CHANDRA KAIBARTA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
461	WP(C)/0023597/2023	RAMANIKANTA MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
462	WP(C)/0023598/2023	DR. PURNA CHANDRA PADHI VS STATE OF ODISHA	PRASANNA KUMAR PATTANAYAK VS	// 0 //
463	WP(C)/0023599/2023	BHAGABAN MOHAPATRA CONSTRUCTIONS AND ENGINEERING COMPANY LTD., JAGATSINGHPUR VS IOCL, JAGATSINGHPUR	VS VS	// 0 //
464	WP(C)/0023600/2023	SUNIL KUMAR SEN VS I.G OF REGISTRATION, CUTTACK	ANANTA KUMAR ACHARYA VS	// 0 //
465	WP(C)/0023601/2023	KAMALA MEHER	RAJEET ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	WP(C)/0023602/2023	M/S. MAA KUANARI TRANSPORT, KEONJHAR	ASIT KUMAR DASH	//
		VS	VS	()
		UNION OF INDIA		//
467	WPCRL/0000104/2023	PANCHALI SIA @ MALLICK	BHABANI PRASAD SAMAL	//0
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0007980/2023	SK. REHAMAT	AMULYA RATNA PANDA	JAJPUR SADAR /190 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0007981/2023	RANJIT KUMAR RAY @ RANAJIT	ASWINI KUMAR MISHRA (3)	BEGUNIA P.S. /213 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0007982/2023	MAHADEV BEHERA	SK. KALIM UDDIN	GOP /285 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0007983/2023	DAMODAR SAHOO	PRIYA RANJAN SINGH	DHENKANAL SADAR /316 /2023
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
		STATE OF ODISHA		GR/0000536/2023
472	ABLAPL/0007984/2023	AYESHA BIBI	BIKRAM KESHARI RAJ	SALIPUR /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0007985/2023	SARASWATI DEO	HEMANTA KUMAR MOHANTA	UDALA /195 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0007986/2023	ANJAN NATH	ACHYUTANANDA PATTANAIAK	MAHILA P.S.(BBSR) /159 /2014
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0007987/2023	BASUDEV @ PAPU NAIK	SAROJ RANJAN SUBUDHI	KANIHA /150 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0007988/2023	MANOJ MARTHA	JYOTIRMAYA SAHOO	CHANDAPUR /94 /2023
		VS	VS	()

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**FILING REPORT AS ON :25/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0007989/2023	STATE OF ODISHA PATITAPABANA BARISALYA VS	HIMANSHU SEKHAR MISHRA VS	// AIR FIELD P.S. /289 /2022 ()
478	ABLAPL/0007990/2023	STATE OF ODISHA KARGIL @ PRASANTA PATRA VS	HIMANSHU SEKHAR MISHRA VS	// NAYAPALLI P.S. /123 /2023 ()
479	ABLAPL/0007991/2023	STATE OF ODISHA JAHED KHAN VS	DEEPAK KU SAHOO VS	// SALIPUR /213 /2023 ()
480	ABLAPL/0007992/2023	STATE OF ODISHA CHITRASEN BALIARSINGH VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /230 /2023 ()
481	ABLAPL/0007993/2023	STATE OF ODISHA RAGHUNATH SAHU VS	KUMAR PARIJA VS	// BERHAMPUR TOWN /268 /2023 ()
482	ABLAPL/0007994/2023	STATE OF ODISHA LAXMAN SRIMULIA @ KHILLO VS	MANORANJAN PADHY VS	// SEMILLIGUDA /146 /2022 ()
483	ABLAPL/0007995/2023	STATE OF ODISHA ABHIMANYU BURMA VS	RASHMI KANTA ACHARYA VS	// SAMBALPUR TOWN /165 /2023 ()
484	ABLAPL/0007996/2023	STATE OF ODISHA PARESH CHANDRA SAHOO VS	ARJEET MISHRA VS	// KHUNTUNI /129 /2023 ()
485	ABLAPL/0007997/2023	STATE OF ODISHA RAMDAS HEMBRAM VS	SURYAKANTA DWIBEDI VS	// UDALA /165 /2023 ()
486	ABLAPL/0007998/2023	STATE OF ODISHA SK. SADDAM VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /42 /2023 ()
487	ABLAPL/0007999/2023	STATE OF ODISHA KABULI @ SANYASI SUNDARA VS	JYOTIRMAYA SAHOO VS	// RANPUR /165 /2023 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0008000/2023	ELA RANI PANIGRAHI @ SEEMA PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MADHUPATNA /134 /2023 () //
489	ABLAPL/0008001/2023	AJAYA KUMAR PATTANAIK VS STATE OF ODISHA	NABA KISHORE GURU VS	MOTANGA /178 /2023 () //
490	ABLAPL/0008002/2023	BICHITRANANDA @ BICHITRA ROUT VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /50 /2023 () //
491	ABLAPL/0008003/2023	GAJENDRA KUMAR NANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANGRIPOSI /198 /2023 () //
492	ABLAPL/0008004/2023	SRIKANT KUMAR BISWAL VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	KUJANGA /346 /2023 () //
493	ABLAPL/0008005/2023	BRAJA KISHORE PRUSTI @ PRUSTY VS STATE OF ODISHA	BHAKTISUDHA SAHOO VS	TIHIDI /288 /2023 () //
494	ABLAPL/0008006/2023	BAPI BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /125 /2023 () //
495	ABLAPL/0008007/2023	ARABINDA NANDI @ SAMBHUNATH NANDI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /165 /2023 () //
496	ABLAPL/0008008/2023	RAJKISHORE PATTNAIK VS STATE OF ODISHA	SUDARSAN PANDA VS	HINJILI (ASKA) /436 /2023 () //
497	ABLAPL/0008009/2023	NIRANJAN @ KABUNA NATH @ NATHA VS STATE OF ODISHA	BHOJARAJ SETH VS	GURUDIJHATIA /105 /2023 () //
498	ABLAPL/0008010/2023	PRAHALLAD NATH @ NATHA VS STATE OF ODISHA	BHOJARAJ SETH VS	GURUDIJHATIA /105 /2023 () //
499	ABLAPL/0008011/2023	ANJANA NATH @ NATHA	BHOJARAJ SETH	GURUDIJHATIA /105 /2023

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0008012/2023	SATYAKINAKAR RATH	BHABANI SHANKAR DASPARIDA	BANGRIPOSI /198 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0008013/2023	DHARMENDRA SINGH PARMAR	SUBHALAXMI MOHANTY	INFOVALLY UPD BHUBANESWAR /211 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0008014/2023	PRADIP GHOSH	SUBHALAXMI MOHANTY	INFOVALLY UPD BHUBANESWAR /211 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0008015/2023	FAISHAL KHAN @ FAISAL KHAN	SUSHANTA HARICHANDAN	PURUNABAZAR /222 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0008016/2023	RAJKISHORE PATTNAIK	SUDARSAN PANDA	HINJILI (ASKA) /435 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0008017/2023	DILIP KARMAKAR	ABINASH NAYAK	PURIGHAT /179 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0008018/2023	CHINMAY SINGH BARIK	SUBHENDU KUMAR NAYAK	SINAPALI /156 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0008019/2023	PHULA @ SANTILATA SAHOO	NARESH CHANDRA JENA	GANIA /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0008020/2023	SUSHIL KUMAR MAJHI	SUBHRANSU BHUSAN MOHANTY	BAMUNIGAM /52 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0008021/2023	MANGARAJ NAYAK	PRADEEP KUMAR PANDA	PURI SADAR /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0008022/2023	RAJKISHORE PATTNAIK	SUDARSAN PANDA	HINJILI (ASKA) /437 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0008023/2023	STATE OF ODISHA RADHA SINGH VS	RAKESH RANJAN DASH VS	// NAYAGARH /5 /2023 ()
512	ABLAPL/0008024/2023	STATE OF ODISHA SANATAN SATHUA VS	JAYADEBA BEHERA VS	// RAJGANGPUR /312 /2023 ()
513	ABLAPL/0008025/2023	STATE OF ODISHA BIJAYALAXMI MOHANTY VS	ACHYUTANANDA PATTANAIAK VS	// JANKIA P.S. /226 /2023 ()
514	ABLAPL/0008026/2023	STATE OF ODISHA AMAR MAHANTY @ MOHANTY VS	PRAVASH CH JENA VS	// BHOGRAI /224 /2023 ()
515	ABLAPL/0008027/2023	STATE OF ODISHA BIKI RATH VS	BHABANI SHANKAR DASPARIDA VS	// BANGRIPOSI /198 /2023 ()
516	ABLAPL/0008028/2023	STATE OF ODISHA SHAKEEB AKHTAR VS	RASHMIKANTA MAHALIK VS	// BARBIL /159 /2023 ()
517	ABLAPL/0008029/2023	STATE OF ODISHA SUDARSHAN DAS @ HAPI DAS VS	PRADEEPTA KUMAR BEHERA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /210 /2023 ()
518	ABLAPL/0008030/2023	STATE OF ODISHA SANJAY SINGH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /201 /2023 ()
519	ABLAPL/0008031/2023	STATE OF ODISHA PANCHU JAGDEV VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /230 /2023 ()
520	ABLAPL/0008032/2023	STATE OF ODISHA GAJENDRA MAHALIK VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /194 /2023 ()
521	ABLAPL/0008033/2023	REPUBLIC OF INDIA SANJUKTA MAHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// KHURDA P.S. /420 /2023 () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	ABLAPL/0008034/2023	SEEK JAPHIRUDDIN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /115 /2023 () //
523	ABLAPL/0008035/2023	LIPUN BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /410 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :25/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 EXP/6/2022	M/S. KRISHNA CHLORATE PVT. LTD.-MP	M/S SUSANTA KU DASH SWAYAMJIT ROUT
2	2/2023 EXP/7/2022	M/S. GEORGE DISTRIBUTORS PVT. LTD.-MP	M/S SUSANTA KU DASH SWAYAMJIT ROUT
3	35/2023 WPCRL/94/2023	JHULANI MALLIK-MP	AGASTI KANUNGO
4	59/2023 WPC(OA)/2826/2018	AJAYA KUMAR MOHANTY-MP	
5	98/2023 LAA/8/2019	UNION OF INDIA-MP	M/S.RAMAKRUSHNA RATH
6	99/2023 LAA/101/2018	UNION OF INDIA-MP	MR.SUDHIR KU.PATRA
7	136/2023 WPC(OAC)/1802/2014	MANMATH NANDA SWAIN-MP	
8	137/2023 WPC(OAC)/2797/2011	CHAKRADHAR PUHAN-MP	
9	246/2023 MATA/104/2023	SANDIP KUMAR SWAIN-MP	ABHIRAM SWAIN
10	247/2023 MATA/214/2023	PRASANT NAYAK-MP	BISWAJIT KANUNGO
11	248/2023 MATA/236/2023	LIPSSA PADHI @ HOTA-MP	ABHILASH MISHRA
12	249/2023 MATA/237/2023	NILAMADHABA SAHU-MP	LAXMAN PRADHAN
13	250/2023 MATA/225/2023	DEEPTIMAYEE BEHERA-MP	PRADEEP KUMAR MOHAPATRA
14	251/2023 MATA/239/2023	AMRITA PATTNAIK-MP	MANAS CHAND
15	254/2023 CRLMP/1471/2023	BASANTA MANJARI NAYAK-MP	JAJATI KESHARI KHUNTIA
16	273/2023 RPFAM/223/2023	SUDHANSHU BEHERA-MP	HURDUANANDA MOHAPATRA
17	282/2023 RVWPET/289/2022	MALATI PUTELE-MP	SOUMYA MISHRA
18	311/2023 CONTC/5212/2023	MOHITA KUMARI SINGH-MP	ADV.
19	312/2023 CONTC/3147/2021	BINATI BEHERA-MP	M/S RANJAN KUMAR BEHERA
20	313/2023 CONTC/1796/2019	NARAYAN MALLICK-MP	M/S.MANOJ KU.MISHRA,T.MISHRA,J.K.MOHAPATRA,
21	534/2023 CRLREV/385/2023	KANHU @ SUVANKAR DALEI-MP	JAJATI KESHARI KHUNTIA
22	594/2023 FAO/685/2018	SUBHASINI MOHANTA-MP	M/S.S.DAS
23	595/2023 FAO/225/2023	D.M., M/S.NATIONAL INSURANCE CO. L.T.D.-MP	MAHITOSH SINHA
24	596/2023 FAO/329/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
25	597/2023 FAO/329/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
26	598/2023	KAILASH BEHERA-MP	PRASANNA KUMAR DASH



27	FAO/335/2023 778/2023 RSA/282/2023	SUKANTI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
28	779/2023 RSA/331/2022	TAPAN ROY @ TAPAN KUMAR RAY-MP	BASUDEV MISHRA
29	780/2023 RSA/187/2023	ASWINI KUMAR NAIK-MP	
30	781/2023 RSA/183/2023	SHRIMATI MAHANTA-MP	DIGAMBAR SETHI
31	782/2023 RSA/322/2023	THE CHIEF EXECUTIVE OFFICER, TPSODL (SOUTHCO.)-MP	ANINDYA KUMAR MISHRA
32	783/2023 RSA/323/2023	CHIEF EXECUTIVE OFFICER, TPSODL (SOUTHCO.)-MP	ANINDYA KUMAR MISHRA
33	786/2023 CMP/814/2023	BIJAYA KUMAR GUPTA-MP	SUDHANSU SEKHAR JENA
34	787/2023 CMP/815/2023	MAA HARAPRIYA WOMEN SELF HELP GROUP-MP	DAYANANDA MOHAPATRA
35	788/2023 CMP/816/2023	SUSHREE SUBHASMITA-MP	GAJENDRANATH ROUT
36	789/2023 CMP/817/2023	BHAGIRATHI RATH-MP	RAMA CHANDRA RATH
37	790/2023 CMP/140/2023	SAYED EKRAM SAHA-MP	PRASANTA KUMAR SATAPATHY
38	791/2023 CMP/259/2023	SAMEEP SWAROOP PATEL-MP	PRAFULLA KUMAR KAR
39	792/2023 CMP/819/2023	SANKAR @ SANKARSHAN MUDULI-MP	PRAKASH KUMAR MISHRA
40	1010/2023 BLAPL/7669/2023	SAMEER SABAR-MP	SUCHIT KUMAR NAYAK
41	1011/2023 BLAPL/8138/2023	SARFARAJ @ TINKU KHAN-MP	JAGABANDHU SAHU
42	1012/2023 BLAPL/6403/2023	SATISH SHARMA-MP	
43	1013/2023 BLAPL/7688/2023	PRIYABRATA MOHARANA-MP	PRAVASH CHANDRA JENA
44	1014/2023 BLAPL/7582/2023	BAPI BHATTA-MP	SANJIT MISHRA
45	1015/2023 BLAPL/12833/2022	DEBENDRA SWAIN-MP	M/S. BINI MISHRA BICHITRA NARAYAN SATAPATHY
46	1016/2023 BLAPL/6452/2023	NAGEN SAMAL-MP	
47	1246/2023 MACA/719/2023	SABITA NAIK-MP	BISHNU BRATA SINGH
48	1247/2023 MACA/719/2023	SABITA NAIK-MP	BISHNU BRATA SINGH
49	1248/2023 MACA/641/2023	JHUMURI JENA-MP	BIRANCHI NARAYAN RATH
50	1249/2023 MACA/265/2023	CHANDRAKANTI SINGH-MP	BIRANCHI NARAYAN RATH
51	1250/2023 MACA/643/2020	MUKTA HO@HEMBRAM-MP	PABITRA KUMAR NAYAK
52	1251/2023 MACA/720/2023	AYUSHMAN SINGH LOHAR-MP	P.C.CHHINCHANI
53	1252/2023 MACA/720/2023	AYUSHMAN SINGH LOHAR-MP	P.C.CHHINCHANI
54	1253/2023 MACA/637/2007	DASARATHI SAHOO-MP	M/S.SARAT K.MOHANTY
55	1254/2023 MACA/721/2023	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR-MP	AYASANKAR MISHRA
56	1255/2023 MACA/721/2023	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR-MP	AYASANKAR MISHRA
57	1256/2023 MACA/721/2023	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR-MP	AYASANKAR MISHRA

58	1257/2023 MACA/768/2015	SUNDARSAN DASH-MP	M/S.BINAYAK PR.MOHANTY
59	1258/2023 MACA/722/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	HIRANMESH KUMAR MOHANTY
60	1259/2023 MACA/723/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	HIRANMESH KUMAR MOHANTY
61	1260/2023 MACA/498/2023	D.M.,NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
62	1261/2023 MACA/499/2023	D.M., NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
63	1262/2023 MACA/502/2023	D.M.,NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
64	1263/2023 MACA/500/2023	D.M.,NEW INDIA ASSURANCE CO.LTD-MP	SOMNATH ROY
65	1264/2023 MACA/501/2023	D.M.,NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
66	1361/2023 ABLAPL/4532/2023	KAILASH CHANDRA JENA-MP	
67	1362/2023 ABLAPL/4144/2023	ANA @ ANAND NAYAK-MP	
68	1363/2023 ABLAPL/4007/2023	RAJA SAHOO-MP	
69	1364/2023 ABLAPL/5569/2023	SUDHAKAR PALAI-MP	SURYAKANT PRADHAN
70	1365/2023 ABLAPL/5697/2023	SASMITA JENA-MP	
71	1366/2023 ABLAPL/1718/2023	ROHIT YADAV-MP	
72	1367/2023 ABLAPL/6089/2023	SUNITA SWAIN-MP	
73	1368/2023 ABLAPL/6086/2023	ASWINI KUMAR NAYAK-MP	
74	1736/2023 CRLA/627/2018	BANAMALI BARIK-MP	R.N.MOHANTY , M/S. AKSHAYA KUMAR SAHOO, A. K.
75	1737/2023 CRLA/809/2023	TIKNATH BEHERA-MP	SWARAJ PATEL
76	1738/2023 CRLA/809/2023	TIKNATH BEHERA-MP	SWARAJ PATEL
77	1739/2023 CRLA/817/2023	SANJEEB @ SANJIB KUMBHAR-MP	Geetanjali Majhi
78	1740/2023 CRLA/817/2023	SANJEEB @ SANJIB KUMBHAR-MP	Geetanjali Majhi
79	1741/2023 CRLA/817/2023	SANJEEB @ SANJIB KUMBHAR-MP	Geetanjali Majhi
80	1742/2023 CRLA/817/2023	SANJEEB @ SANJIB KUMBHAR-MP	Geetanjali Majhi
81	2254/2023 CRLMC/3194/2023	HRUSHIKESH PANDA-MP	BHABANI SHANKAR DASPARIDA
82	2255/2023 CRLMC/3196/2023	SABITA RANI DAS-MP	BHABANI SHANKAR DASPARIDA
83	2256/2023 CRLMC/3197/2023	RAJAT KUMAR BALIARSINGH @ RAJAT BARLIARSINGH-MP	SMRAT CHANDRA MEKAP
84	2257/2023 CRLMC/3198/2023	JAYARAM KHEMUNDU @ ARJUN NANA-MP	ARIJEET MISHRA
85	2258/2023 CRLMC/3199/2023	MAHADEV VASANTHA-MP	GOPINATH MISHRA
86	2259/2023 CRLMC/2118/2023	PRASANTA KUMAR MOHAPATRA-MP	
87	2260/2023 CRLMC/3201/2023	MUSTAK HASAN KHAN @ MUSTAQ HOSSAIN KHAN-MP	JAGANNATH KAMILA
88	2261/2023 CRLMC/1911/2023	SUDUR NAHAK @ SUDARSAN NAYAK-MP	
89	2262/2023	SANJAY NAIK-MP	

90	CRLMC/3020/2023 2263/2023	BIBEKANANDA MAHAPATRA-MP	BISWA KUMAR MISHRA
91	CRLMC/3209/2023 2264/2023	KALI CHARAN MISHRA-MP	TRILOCHAN PANIGRAHI
92	CRLMC/3204/2023 2265/2023	ANADI SWAIN-MP	BIBHU PRASAD MOHANTY
93	CRLMC/3215/2023 2266/2023	JAYSHREE @ JAYASHREE PRADHAN-MP	PRAVASH CHANDRA JENA
94	CRLMC/3217/2023 2267/2023	JAGABANDHU PRADHAN-MP	PRAVASH CH. JENA
95	CRLMC/3219/2023 2268/2023	SUBHENDU SHEKHAR PRADHAN-MP	PRAVASH CH. JENA
96	CRLMC/3220/2023 2269/2023	UMAKANTA SAMAL-MP	PRAJIT KUMAR PRADHAN
97	CRLMC/3221/2023 4648/2023	CUTTACK CENTRAL CO OPERATIVE BANK LTD.-MP	M/S.BIDYALOK MOHAPATRA,M/S.SARATHI JYOTI MO
98	WA/931/2021 4649/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
99	WA/1718/2023 4650/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
100	WA/1718/2023 4651/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
101	WA/1718/2023 4652/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
102	WA/1719/2023 4653/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
103	WA/1719/2023 4654/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
104	WA/1719/2023 4655/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
105	WA/1720/2023 4656/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
106	WA/1720/2023 4657/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
107	WA/1720/2023 4658/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
108	WA/1721/2023 4659/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
109	WA/1721/2023 4660/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
110	WA/1721/2023 4661/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
111	WA/1722/2023 4662/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
112	WA/1722/2023 4663/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
113	WA/1722/2023 4664/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
114	WA/1723/2023 4665/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
115	WA/1723/2023 4666/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
116	WA/1723/2023 4667/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
117	WA/1724/2023 4668/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
118	WA/1724/2023 4669/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
119	WA/1724/2023 4670/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
120	WA/1726/2023 4671/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C

121	4672/2023 WA/1726/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
122	4673/2023 WA/1727/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
123	4674/2023 WA/1727/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
124	4675/2023 WA/1727/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
125	4676/2023 WA/1732/2023	KUNI BEHERA-MP	BHABANI SHANKAR RAYAGURU
126	4677/2023 WA/1733/2023	MAHIMA RANJAN PADHIARY-MP	SUBAS CHANDRA DAS
127	4678/2023 WA/1734/2023	RASHMIREKHA SAHOO-MP	RABI NARAYAN BEHERA
128	4679/2023 WA/1735/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
129	4680/2023 WA/1735/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
130	4681/2023 WA/1735/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
131	4682/2023 WA/1736/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
132	4683/2023 WA/1736/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
133	4684/2023 WA/1737/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
134	4685/2023 WA/1737/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
135	4686/2023 WA/1738/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
136	4687/2023 WA/1738/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
137	4688/2023 WA/1662/2023	DR.SAUMYAKANTA MOHANTY-MP	PRANAB KUMAR GHOSE
138	4689/2023 WA/151/2023	DR. ASWINI KUMAR KAR-MP	M/S.PRANAB KUMAR GHOSE
139	4690/2023 WA/1739/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
140	4691/2023 WA/1739/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
141	4692/2023 WA/1739/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
142	4693/2023 WA/1740/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
143	4694/2023 WA/1740/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
144	4695/2023 WA/1740/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
145	4696/2023 WA/1741/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
146	4697/2023 WA/1741/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
147	4698/2023 WA/1741/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
148	4699/2023 WA/1742/2023	DEBASHISH MANGARAJ-MP	KEDAR KUMAR DASH
149	4700/2023 WA/1743/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
150	4701/2023 WA/1743/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
151	4702/2023 WA/1743/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
152	4703/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.

153	WA/1744/2023 4704/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
154	WA/1744/2023 4705/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
155	WA/1744/2023 4706/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
156	WA/1745/2023 4707/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
157	WA/1745/2023 4708/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
158	11194/2023 WP(C)/23385/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA,A.S.C
159	11195/2023 WP(C)/23385/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA,A.S.C
160	11196/2023 WP(C)/23388/2023	BASUDEV BEHERA-MP	PRAVAT KUMAR NAYAK
161	11197/2023 WP(C)/4650/2023	ABINASH CHHANDA-MP	SUSANTA KUMAR BARAL
162	11198/2023 WP(C)/23391/2023	PRAHALLAD MALLICK-MP	SASWATI MOHAPATRA
163	11199/2023 WP(C)/23397/2023	SK. RIAZUDDIN-MP	ANURAG PATI
164	11200/2023 WP(C)/23399/2023	S. SATYA REDDY-MP	SANJIB KUMAR BHANJADEO
165	11201/2023 WP(C)/23403/2023	SANTOSH KUMAR RAY-MP	SIDHARTHA SWAIN
166	11203/2023 WP(C)/23409/2023	CHITTARANJAN LENKA-MP	BRAHMANANDA TRIPATHY
167	11204/2023 WP(C)/23411/2023	BIJAYA KUMAR PANDA-MP	BHABANI PRASAD MOHANTY
168	11205/2023 WP(C)/23421/2023	M/S. BRIJESH AGRAWAL, CHHATTISGARH-MP	PRABODHA CHANDRA NAYAK
169	11206/2023 WP(C)/23427/2023	DHEERAJ MURMU-MP	BUDHADEV ROUSTRAY
170	11207/2023 WP(C)/23426/2023	PARINDITA JENA-MP	SWAPNA KUMAR OJHA
171	11208/2023 WP(C)/23431/2023	ANNAPURNA DAS @ MALLICK-MP	SATRUGHNA DASH (A)
172	11209/2023 WP(C)/23433/2023	NATIONAL INTEGRATED HUMAN AND INDUSTRIAL DEVELOPMENT, KALAHANDI-MP	CHANDAN KUMAR SAHOO
173	11210/2023 WP(C)/23437/2023	DR. DEBASIS SAHU-MP	NIHAL RATH
174	11211/2023 WP(C)/11586/2023	SATRUJIT SAHOO-MP	DINESH KUMAR PANDA
175	11212/2023 WP(C)/5753/2023	SUDHIR KUMAR SAHOO-MP	SASWATI MOHAPATRA
176	11213/2023 WP(C)/20105/2023	RASMI RANJAN SAMAL-MP	
177	11214/2023 WP(C)/26542/2022	KRUSHNA CHANDRA BHOI-MP	SIDHESWAR MALLIK
178	11215/2023 WP(C)/18791/2023	DHARITREE ENTERPRISES, KALAHANDI-MP	PRASANT KISHORE RAY
179	11216/2023 WP(C)/22735/2023	ASISHA SUVADARSAN MOHANTY-MP	
180	11217/2023 WP(C)/23442/2023	SABITA TRIPATHY-MP	AMITAV DAS
181	11218/2023 WP(C)/23443/2023	SARAT KUMAR DEHURI-MP	AMITAV DAS
182	11219/2023 WP(C)/23444/2023	SWARNAPRAVA MISHRA-MP	SATYA NARAYAN MISHRA 4
183	11220/2023 WP(C)/23445/2023	CHANDAN KUMAR JENA-MP	KARTIK CHANDRA TRIPATHY

184	11221/2023 WP(C)/23448/2023	PRAKASH KUMAR PANDA-MP	MAHESWAR MOHANTY
185	11222/2023 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAIAK-MP	TARUNA KANTA PATTANAIAK
186	11223/2023 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAIAK-MP	SUDHANSHU SEKHAR PRATAP
187	11224/2023 WP(C)/23450/2023	RABI DAS-MP	BIBHU PRASAD DAS
188	11225/2023 WP(C)/13553/2020	TAPAN KUMAR MOHANTY-MP	S.P.NATH
189	11226/2023 WP(C)/20974/2023	ANASUYA SWAIN-MP	
190	11227/2023 WP(C)/23451/2023	RIDA INFRA PVT. LTD., BBSR-MP	KISHORE KUMAR MISHRA
191	11228/2023 WP(C)/22207/2023	PRATAP CHANDRA BEHERA-MP	ANIL KUMAR DAS
192	11229/2023 WP(C)/23454/2023	M/S NATIONAL ENTERPRISES, KEONJHAR-MP	ADITYA NARAYAN RAY
193	11230/2023 WP(C)/23455/2023	RAJKRISHNA BHOI-MP	PRASHANTA KUMAR NAYAK
194	11231/2023 WP(C)/23457/2023	M/S NATIONAL ENTERPRISES, KEONJHAR-MP	ADITYA NARAYAN RAY
195	11232/2023 WP(C)/23462/2023	PREMANANDA MOHANTY-MP	PRASANTA KUMAR NAYAK
196	11233/2023 WP(C)/1083/2020	ASHOK KUMAR BAAG-MP	M/S.ASHOK KUMAR PANIGRAHI
197	11234/2023 WP(C)/1088/2020	KAMBUPANI MISHRA-MP	ASHOK KUMAR PANIGRAHI
198	11235/2023 WP(C)/19585/2023	SARAT CHANDRA SETHI @ BABULI SETHI-MP	
199	11236/2023 WP(C)/23473/2023	BABITA AGARWAL-MP	GOPINATH MISHRA
200	11237/2023 WP(C)/23476/2023	JAYADEV COLLEGE OF PHARMACEUTICAL SCIENCE, BBSR-MIRATH	
201	11238/2023 WP(C)/23477/2023	MARR MUNNING ASHRAM, KORAPUT-MP	SOUMYA DEV RAY
202	11239/2023 WP(C)/17180/2023	SATYABHAMA DEVI WELFARE TRUST-MP	SUDEEP KUMAR SARANGI
203	11240/2023 WP(C)/23482/2023	JYOTSNA NAYAK-MP	BANSHIDHAR BAUG
204	11241/2023 WP(C)/21939/2023	SUMITRA PANDA-MP	
205	11242/2023 WP(C)/17582/2022	SAROJAKANTA MOHAPATRA-MP	SWAPNA KUMAR OJHA
206	11243/2023 WP(C)/23490/2023	PURUSOTTAM BISWAL-MP	BISWABIHARI MOHANTY
207	11244/2023 WP(C)/23488/2023	MALAYA RANJAN JENA-MP	GIRIJA SANKAR NAYAK
208	11245/2023 WP(C)/23495/2023	SASMITA DEHURY-MP	KUNAL KUMAR SWAIN
209	11246/2023 WP(C)/18468/2009	KAILASH CH.DASH-MP	KUNAL KUMAR SWAIN
210	11247/2023 WP(C)/22042/2023	PRAMOD CHANDRA BISWAL-MP	SANGRAMJEET SENAPATI
211	11248/2023 WP(C)/23499/2023	NARAYAN DASH-MP	DAYANANDA MOHAPATRA
212	11249/2023 WP(C)/22042/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
213	11250/2023 WP(C)/23500/2023	SUBHASIS MOHAPATRA-MP	PRAVAT KUMAR MOHANTY
214	11251/2023 WP(C)/21699/2023	BIBHUTI BHUSAN SAHOO-MP	
215	11252/2023	DEBABRAT ROUSTRAY-MP	PRABIR KUMAR RAY

216	WP(C)/23505/2023 11253/2023	SIMANTA KALO-MP	SIBA PRASAD PATRA
217	WP(C)/23506/2023 11254/2023	SAROJ KUMAR SAHOO-MP	PRABIR KUMAR RAY
218	WP(C)/23507/2023 11255/2023	NARAYAN SUKLA-MP	SASWATI MOHAPATRA
219	WP(C)/23508/2023 11256/2023	NARAYAN SUKLA-MP	SASWATI MOHAPATRA
220	WP(C)/23508/2023 11257/2023	M/S. PARBATI MOTORS PVT. LTD., ANGUL-MP	AMIT KUMAR NATH
221	WP(C)/23515/2023 11258/2023	RAKESH PANI-MP	PRASANTA KUMAR SATAPATHY
222	WP(C)/23523/2023 11259/2023	PRAMOD KUMAR BNDHANI-MP	BUDHADEV ROUSTRAY
223	WP(C)/23522/2023 11260/2023	SANATAN BHOI-MP	BIJAYA KUMAR RAGADA
224	WP(C)/23527/2023 11261/2023	M/S KAPIL JENA, BHADRAK-MP	ZENISH MARY WALLACE
225	WP(C)/23531/2023 11262/2023	BHAGAWATI RICE MILLS, BOLANGIR-MP	PRASANTA KUMAR SATAPATHY
226	WP(C)/23532/2023 11263/2023	ACHYUTA SAHU-MP	LAXMIKANTA MOHANTY
227	WP(C)/23537/2023 11264/2023	DHARITRI MUDULI-MP	DIPTI RANJAN MOHAPATRA
228	WP(C)/23536/2023 11265/2023	DAMODAR CHOUDHURY-MP	KANANBALA ROY CHOUDHURY
229	WP(C)/23550/2023 11266/2023	GANDA RAM KHAMARI-MP	NIRANJAN LENKA
230	WP(C)/23557/2023 11267/2023	LAXMIKANTA BEHERA-MP	KARUNAKAR RATH
231	WP(C)/23556/2023 11268/2023	BALARAM PRUSTY-MP	HRUDANANDA MOHAPATRA
232	WP(C)/23562/2023 11269/2023	PRAMILA MUDULI-MP	DIBYASHREE RAY
233	WP(C)/23563/2023 11270/2023	NITAI KUMAR BARIK-MP	RUDRA PRASAD KAR
234	WP(C)/17592/2023 11271/2023	MANOJ KUMAR MOHAPATRA-MP	DIBYASHREE RAY
235	WP(C)/23565/2023 11272/2023	PADMANAV BEHERA-MP	SAILESH DAS
236	WP(C)/23564/2023 11273/2023	SANJUKTA BEHERA-MP	DIBYASHREE RAY
237	WP(C)/23567/2023 11274/2023	KAMAL LOCHAN SAMAL-MP	DIBYASHREE RAY
238	WP(C)/23569/2023 11275/2023	BIBINDRA KUMAR BEHERA-MP	NIROD KUMAR SAHU
239	WP(C)/22650/2023 11276/2023	BABULA DAKUA-MP	HRUDANANDA MOHAPATRA
240	WP(C)/23572/2023 11277/2023	PRABIR KUMAR BANIK-MP	SASWAT KUMAR ACHARYA
241	WP(C)/23589/2023 11278/2023	SASMITA KUMARI PADHY-MP	SOUBHAGYA CHANDRA DEV DASH
242	WP(C)/23595/2023 11279/2023	CHANDRA KAIBARTA-MP	RANJIT SAMAL
243	WP(C)/23596/2023 11280/2023	BHAGABAN MOHAPATRA CONSTRUCTIONS AND ENGINEERING PRIVATE LIMITED, GATSINGHPUR-MP	
244	WP(C)/23599/2023 11281/2023	M/S. MAA KUANARI TRANSPORT, KEONJHAR-MP	ASIT KUMAR DASH
	WP(C)/23602/2023		